

**GOVERNMENT OF INDIA
COMMERCE AND INDUSTRY
LOK SABHA**

UNSTARRED QUESTION NO:5994

ANSWERED ON:14.05.2012

EPZS

Annayyagari Shri Sai Prathap

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) the number of Export Processing Zones (EPZs) established in the country during the last three years, State-wise;
- (b) the volume of exports being made by each of the EPZs;
- (c) whether any new EPZs is proposed to be set up; and
- (d) if so, the details thereof?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI JYOTIRADITYA M. SCINDIA)

(a) to (d): In addition to seven Central Government Special Economic Zones (SEZs) and 12 State/Private Sector SEZs set up prior to the enactment of SEZ Act, 2005, formal approval has been accorded to 589 proposals out of which 389 SEZs have been notified. A total of 153 SEZs are already exporting. A list showing state wise distribution of SEZs is Annexed.

A Special Economic Zone (SEZ) may be established either jointly or severally by the Central Government, State Governments or any person for manufacture of goods or rendering services or for both or as a Free Trade and Warehousing Zone. Proposals for setting up of SEZs are considered by the Board of Approval only after written consent of the concerned State Govt. SEZs being set up under the Act are primarily private investment driven.

Exports from the SEZs during the last three years are as under:-

Years	Physical Exports from SEZs (Value in Rs. Crore)	Growth Rate (over previous year)
2009-2010	2,20,711.39	121.40%
2010-2011	3,15,867.85	43.11%
2011-2012	3,64,477.73	15.39%